

(xi) G.S.R. 808 published in Gazette of India dated the 5th June, 1976 together with an explanatory memorandum.

(xii) G.S.R. 397(E) published in Gazette of India dated the 11th June, 1976 together with an explanatory memorandum.

(xiii) G.S.R. 410(E) published in Gazette of India dated the 17th June, 1976 and G.S.R. 463(E) published in Gazette of India dated the 23rd July, 1976 together with an explanatory memorandum.

(xiv) G.S.R. 411(E) published in Gazette of India dated the 17th July, 1976 together with an explanatory memorandum.

(xv) G.S.R. 898 published in Gazette of India dated the 19th June, 1976 together with an explanatory memorandum.

(xvi) G.S.R. 433(E) and 434(E) published in Gazette of India dated the 1st July, 1976 together with an explanatory memorandum.

(xvii) G.S.R. 436(E) published in Gazette of India dated the 1st July, 1976 together with an explanatory memorandum.

(xviii) S.O. 447(E) published in Gazette of India dated the 1st July, 1976 together with an explanatory memorandum.

(xix) G.S.R. 457(E) and 458(E) published in Gazette of India dated the 16th July, 1976 together with an explanatory memorandum.

(xx) G.S.R. 1055 published in Gazette of India dated the 17th July, 1976 together with an explanatory memorandum.

(xxi) G.S.R. 464(E) published in Gazette of India dated the 22nd

July, 1976 together with an explanatory memorandum.

(xxii) G.S.R. 469(E) to G.S.R. 471(E) published in Gazette of India dated the 23rd July, 1976 together with an explanatory memorandum.

(xxiii) G.S.R. 489(E) published in Gazette of India dated the 28th July, 1976 together with an explanatory memorandum.

(xxiv) The Bill of Entry (Forms) Regulations, 1976, published in Notification No. S.O. 519(E) in Gazette of India dated the 1st August, 1976 together with an explanatory memorandum.

[Placed in Library. See No. LT-10988/76]

(7) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 8 read with sub-section (3) of section 7 of the Customs Tariff Act, 1975:—

(i) G.S.R. 741(E) published in Gazette of India dated the 2nd August, 1976.

(ii) G.S.R. 743(E) published in Gazette of India dated the 2nd August, 1976.

(iii) G.S.R. 745(E) published in Gazette of India dated the 2nd August, 1976.

[Placed in Library. See No. LT-10989/76]

RADIATION PROTECTION (AMDT.) RULES, 1976

THE MINISTER OF ENERGY (SHRI K. C. PANT): I beg to lay on the Table a copy of the Radiation Protection (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 756 in Gazette of India dated the 29th May, 1976, under sub-section (4) of section 30 of the Atomic Energy Act, 1962.

[Placed in Library. See No. LT-10990/76].